

Film Institute of Poona

1467. Shri Mohsin:
Shri M. N. Naghnor:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the yearly recurring and non-recurring expenditure of the Indian Film Institute, Poona;

(b) the total investment on the Institute;

(c) the number of students studying in the Institute with break-up for various courses;

(d) the number of staff working in the Institute; and

(e) the per capita expenditure?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Expenditure of the Film Institute of India, Poona for the year 1966-67 was as follows:—

Recurring	Rs. 11.92 lakhs
Non-recurring	Rs. 3.00 lakhs

(b) Total expenditure on the Film Institute of India, Poona since its inception in 1960 Rs. 77,50,720.

(c) 124 students were studying in the Institute during the academic year 1966-67. The break-up in various courses is given below:—

(i) Screenplay Writing	9
(ii) Direction	15
(iii) Motion Picture Photography	30
(iv) Sound Recording and Sound Engineering	26
(v) Film Editing	21
(vi) Film Acting	23
Total	122

(d) 175.

(e) Average annual expenditure per student during the last five years came to Rs. 9,579.

Tuliha Airport

1468. Shri M. Meghachandra: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that land is being acquisitioned for the purpose of expanding the Tuliha Airfield in Manipur;

(b) if so, the number of families to be uprooted by this expansion and how much of the acquisitioned land is actually cultivated land; and

(c) whether people affected by this airfield expansion are being given alternative land as compensation?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):

(a) Yes, Sir.

(b) About 75 families will be displaced by the acquisition of land. The area includes about 170 acres of cultivated land.

(c) No, Sir. The affected persons will be paid cash compensation only according to the provisions of the Land Acquisition Act.

Violation of Indian Air space by Pak. Plane

1469. Shri D. C. Sharma:
Shri K. N. Pandey:
Shri D. N. Deb:

Will the Minister of Defence be pleased to state:

(a) whether a jet plane from Goga side of East Pakistan intruded into Indian territory through the Jhau-danga border outpost on the 7th May, 1967;

(b) whether any enquiry has been made into the incident; and

(c) if so, with what result?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):

(a) On 7th May, 1967, at about 1810 hours a Pakistani light aircraft entered Indian air space at a point East of